

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3686
ANSWERED ON:13.02.2014
UNMANNED LEVEL CROSSING
Rawat Shri Ashok Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any train accident had occurred on March, 2010 at Udvavnwada Railway crossing in Shivrajpur, Bihaur of Sitapur district (U.P.) and if so, the details thereof;
- (b) the details of the inquiry conducted into the accident and the outcome of the probe;
- (c) the number of persons killed and injured in the said train accident and details of the compensation amount paid to the families of the deceased/injured persons; and
- (d) the steps taken/being taken by the Railways to man the unmanned crossings in Hardoi, Sitapur and Kanpur districts in Uttar Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.3686 BY SHRI ASHOK KUMAR RAWAT TO BE ANSWERED IN LOK SABHA ON 13.02.2014 REGARDING UNMANNED LEVEL CROSSING.

(a); Yes, Madam. On 09.03.2010 at 15.56 hrs., while the Goods Train No. Up BCN Empty Special was on run between Hempur and Maholi stations on Sitapur Cantonment-Shahjahanpur Section of Moradabad Division of Northern Railway, one tractor trolley trespassed and dashed against the train engine at Unmanned Level Crossing No. 40-C at Udayawanga. Driver of the tractor trolley lost his life and 1 person was injured in this accident.

(b): An enquiry was conducted by Enquiry Committee of Mordabad Division of Northern Railway into the above accident. In its report, the Enquiry Committee attributed the accident to lack of adequate caution on the part of the road user (tractor trolley driver) and held driver of tractor trolley fully responsible for the accident.

(c) Driver of the tractor trolley lost his life and 1 person was injured in the above accident. Compensation is not admissible to the family of deceased and the injured road users for such incidents at unmanned level crossings.

(d): It has emerged from the study of pattern of accidents that manning of unmanned level crossings is not a n ideal solution for avoiding accidents. Therefore, the policy of manning of unmanned level crossings has been reviewed. Accordingly, Railways have decided to progressively eliminate all unmanned level crossings by:

Closure - Closing unmanned level crossings having NIL/ negligible Train Vehicle Unit (TVU)

Merger - Merger of unmanned level crossing gate to nearby manned or unmanned gates or subway or Road Under Bridge (RUB) or Road Over Bridge (ROB) by construction of diversion road.

Provision of Subways/RUBs

Manning- The unmanned level crossings which cannot be eliminated by above means will be progressively manned based on rail-road traffic volume, visibility conditions.

Elimination of all these Level Crossings is a gigantic task and involves lot of manpower, resources and budgetary support. It is a continuous process and is done as per need, inter-se priority of works, availability of funds and co-operation of State Government, particularly, in getting consent of closure of level crossing and undertaking to maintain road and drainage in future for subways.